NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **BENGALURU**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON __09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 107/16

PETITION NUMBER

TP 172/17

NAME OF THE PETITIONER (S) :

ORCC Solutions Pvt. Ltd.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. Perikal. K. Agin Adv. for Politioner

9341210037

Counsel for petitioner is present. He has filed one more set of copies. He has filed synopsis. In this case, notices to be issued to the OL, ROC and RD. As it is a final petition, Registry to issue notices to OL, RD and ROC.

Posted to 07.03.2017.

MEMBER (J)

MEMBER (T)